

**IN THE INCOME TAX APPELLATE TRIBUNAL  
RAJKOT BENCH, RAJKOT  
[ Conducted through E-Court at Ahmedabad ]**

**BEFORE SHRI MAHAVIR PRASAD, JUDICIAL MEMBER And  
SHRI WASEEM AHMED, ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No. 158/RJT/2016  
(निर्धारण वर्ष/Assessment Year : 2011-12)

Darshana Piyush Vora 303, Abhishek Apartment B/h. DKV College Opp.Jain Temple, Jamnagar	<b>बनाम/ Vs.</b>	Pr.CIT Jamnagar-361 008
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : ABCPV 4864 G		
(अपीलार्थी/Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से/ Appellant by :	Shri Ankit Gokani, AR
प्रत्यर्थी की ओर से/Respondent by:	Shri Praveen Verma, Sr.DR

सुनवाई की तारीख/ Date of Hearing	27/02/2019
घोषणा की तारीख/Date of Pronouncement	28/02/2019

आदेश / O R D E R

**PER MAHAVIR PRASAD, JUDICIAL MEMBER:**

The captioned appeal by the Assessee is directed against the order of the Principal Commissioner of Income Tax, Jamnagar (Pr.CIT) dated 28/03/2016.

2. The assessee seeks permission vide written representation to withdraw the captioned appeal of the assessee, since relief has been granted u/s.143(3) r.w.s. 263 of the Act and decided in favour of the assessee, for which Ld. Departmental Representative for the Revenue has not objected. Accordingly, we are allowing the prayer for

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withdrawal of appeal by the assessee. Thus, the appeal of the assessee has become infructuous.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

<b>This Order pronounced in Open Court on</b>	<b>28/02/2019</b>
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Sd/-  
**(WASEEM AHMED)**  
**ACCOUNTANT MEMBER**

Sd/-  
**(MAHAVIR PRASAD)**  
**JUDICIAL MEMBER**

Ahmedabad; Dated 28/02/2019

*टी.सी.नायर, व.नि.स./T.C. NAIR, Sr. PS*

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त(अपील) / The CIT(A)/Pr.CIT-Jamnagar
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण,राजकोट/DR,ITAT, Rajkot
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER.

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Dy./Asstt.Registrar)  
आयकर अपीलीय अधिकरण, राजकोट / ITAT, Rajkot